

IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "A", PUNE

BEFORE SHRI S. S. GODARA, JUDICIAL MEMBER  
AND  
SHRI DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No.780/PUN/2019  
निर्धारण वर्ष / Assessment Year: 2011-12

Maharashtra Academy of Engineering And Educational Research, S.No.124, Ex-Serviceman Colony, Paud Road, Kothrud, Pune- 411038. PAN : AAAAM1206F	Vs.	ITO, Ward-11(1), Pune.
Appellant		Respondent

Assessee by : Shri Nikhil S. Pathak  
Revenue by : Shri Ramnath P. Murkunde

Date of hearing : 18.10.2022  
Date of pronouncement : 17.11.2022

**आदेश / ORDER**

**PER S. S. GODARA, JM:**

This assessee's appeal for assessment year 2011-12 arises against the CIT(A)-10, Pune's order dated 12.03.2019 passed in case no. PN/CIT(A)10/ITO Wd 11(1)/913/14-15/555, involving proceedings u/s 143(3) of the Income Tax Act, 1961; in short "the Act".

Heard both the parties. Case file perused.

2. We note at the outset that the assessee has filed its letter dated 18.10.2022 seeking to withdraw the above captioned appeal on the ground that the CIT(A) had directed the Assessing Officer to verify

certain issues and grant relief after verification. Consequently, the Assessing Officer verified the issues and passed an order giving effect to the order of CIT(A) u/s 250 dated 09.06.2021. The Revenue is fair enough is not disputing all these intervening developments.

3. This assessee's appeal stands dismissed as 'withdrawn' in above terms subject to all just exceptions.

Order pronounced on this 17<sup>th</sup> day of November, 2022.

**Sd/-**  
**(DR. DIPAK P. RIPOTE)**  
**ACCOUNTANT MEMBER**

**Sd/-**  
**(S. S. GODARA)**  
**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 17<sup>th</sup> November, 2022.

*Sujeet*

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-10, Pune.
4. The CIT (Exemptions), Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "A" बेंच, पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.